

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. I.A. 1740/2020 IN C.P.(IB)-1621(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.11.2020**

NAME OF THE PARTIES: Suraksha Asset Reconstructions Private Limited
V/s
Mack Star Marketing Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 1740/2020 IN C.P.(IB)-1621(MB)/2019

The matter is taken up through virtual hearing (VC).

At the request of the both sides list this matter on 08.12.2020

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)